

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
Appeal/24(AHM)2022

Proceedings under Section 252(3)

IN THE MATTER OF:

Omprakash Amarchand Agrawal
(Govindgard Steels Pvt Ltd)
V/s
Registrar of Companies ,Gujarat

.....Applicant

.....Respondent

Order delivered on 19/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Prashant Patel, Adv.
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 02.03.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**